

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-309**  
IB-1806/ND/2019

**IN THE MATTER OF:**

Mr. Ashok Seth

...Applicant

**Vs**

M/s. Gold Wine Pvt. Ltd.

...Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 05.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

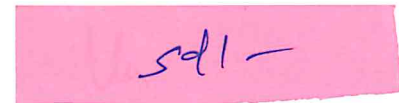
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

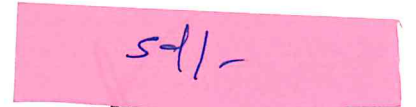
For the Applicant : Adv. Gajendra Khichi  
For the Respondent : Adv. S M Sundaram

**ORDER**

Ld. Counsel for petitioner has put in appearance and seeks adjournment on the ground that the main counsel is not in court today. List the case on **26.03.2020** as prayed for.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)